

(d) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) to (d) Yes, Sir. On 25.06.2019 at 16.50 hrs., while the Train No. 18005 Up (Howrah-Jagdarpur) Samaleswari Express was on run in block section between Singapuram Road and Keutguda stations on Singapuram Road-Koraput section over Waltair Division of East Coast Railway, it collided with one Tower Wagon Car. As a result, engine of the train as well as Tower Wagon Car caught fire. Tower Wagon Car and front SLR (Sleeper-cum-Luggage Rear Brake/Van) of express train also derailed. Three persons (all railway employees) lost their lives in this accident.

Statutory inquiry in the above accident has been ordered to be conducted by Commission of Railway Safety (CRS), North-East Frontier Circle, Kolkata under Ministry of Civil Aviation. Based on the findings and recommendations given in inquiry reports by CRS, measures are taken on continual basis to improve various safety aspects.

#### **Passenger amenities at small town railway stations**

3950. DR. L. HANUMANTHAIAH:

SHRI RAJMANI PATEL:

DR. AMEE YAJNIK:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways maintain a standard quality of passengers amenities at small town railway stations;

(b) if so, the details thereof;

(c) whether Railways have formulated any action plan to improve passenger amenities in the country as a whole; and

(d) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) and (b) Yes, Sir. Railway stations are classified based on station earnings and outward passenger footfall at the station. The norms for Minimum Essential Amenities, based on the category of the station, are ensured at all stations.

(c) and (d) Improvement/augmentation of amenities at Railway Stations is an ongoing and continuous process and works in this regard are undertaken as per

requirement, subject to *inter-se* priority and availability of funds. Instructions on minimum essential amenities are reviewed and revised after every 05 years. The recent instructions are revised in 2018 to include various amenities and modify the station classification criteria.

### **Corporatisation of production units of the railways**

†3951. CH. SUKHRAM SINGH YADAV:

SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the Ministry is considering to make some of the railway production units as corporations;
- (b) if so, the objectives thereof;
- (c) whether these units are not working as per their capacity at present;
- (d) whether there would be any change in the service conditions of the employees of the said units, if they are rechristened as corporations;
- (e) the details of units which are being considered to be made corporations; and
- (f) whether these units are in profit or loss making?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) and (b) Government has envisaged preparation of an action plan for corporatisation of the Rolling Stock Production Units. This is expected to be attended with the following benefits:—

- (i) State-of-the-art technology and modernization
- (ii) Managerial autonomy
- (iii) Superior operational efficiency due to better management practices
- (iv) Export capability
- (v) Increase MSME business
- (vi) Employment generation
- (vii) Better benefits to employees
- (viii) Making India an international hub for rolling stock manufacturing.

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†Original notice of the question was received in Hindi.